

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 38

CP/21(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.04.2024**

NAME OF THE PARTIES: **SHASHI TANNA V/s DEVKARAN AND CO**
PVT LTD

Section 241(1), 242(4) of the Companies Act, 2013

ORDER

CP/21(MB)2024

- 1) Though the Counsel for the Petitioner is present has not mentioned the appearance in the Attendance Sheet. Mr. Shyam Kapadia, Ld. Counsel for the Respondent No. 1 are present.
- 2) Counsel for the Petitioner seeks some time to proceed further in the matter contending that the Arguing Counsel, Mr. Ankit Lohia, is pre-occupied. Time is allowed.
- 3) At request, stand over to 06.05.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)